

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:2267
ANSWERED ON:10.03.2010
ALLOCATION OF MPLADS
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Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the amount allocated from the Member of Parliament Local Area Development Scheme (MPLADS) fund in the country during the last three years;
- (b) the number of schemes for which approval was given by the Members of Parliament and the number of schemes completed and the number of schemes not completed;
- (c) whether the fencing of grave yard are done under the MPLADS but fencing and renovation of cremation grounds are not carried under the said scheme; and
- (d) if so, whether the MPLADS fund is meant for any specific religion only?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE), IN THE MINISTRY OF COAL AND STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

- (a) During the last three years, the following amount from the MPLADS fund has been released to the nodal district authorities in the country:-

Financial year MPLADS fund released
(Rs. in crores)

2006-07	1451.50
2007-08	1470.55
2008-09	1580.00

- (b) As per information received from the district authorities, 1302611 works were recommended by the Members of Parliament since inception of the scheme in the year 1993. As on 28.2.2010, out of these recommended works, 1160398 works have been sanctioned, 1062265 works completed and the remaining works are in progress.
- (c) Fencing of the graveyards and the cremation grounds is permitted under the MPLAD scheme, provided if it is done in land belonging to public/Government or a non-religious Trust/Society. However, all renovation and repair works, except in the heritage and archeological monuments and buildings, with specific permission from the Archeological Survey of India, are prohibited.
- (d) Under the MPLAD scheme, the funds cannot be used for any specific religion.